

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.11.2018 (Wednesday)

Court – II
12:00 Noon

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. &Ors. Vs. TM-Food Processing Ltd. &Ors. With	YogeshRaavi	K. Sharat Kumar
2.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy &Ors. Vs. TM-Food Processing Ltd. &Ors. With	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
3.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan&Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. With	John Mathew	GouthamShivshankar
4.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao &Ors. Vs. S.K. Bigstar Foods Ltd. &Ors.	John Mathew	GouthamShivshankar
5.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
6.	Comp. App. (AT) No. 348 of 2018	Metmin Investments Holdings Ltd. Vs. Rinac India Ltd. & Anr.	Sahil Narang	Balaji Srinivasan

For Admission (After Notice)

7.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With	Naman Jhabakh	R. Vidyasagar (R1- R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R11
8.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. With	NamanJhabakh	R. Vidyasagar (R1- R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R8
9.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With	Naresh Kaushik	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora- R6

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10.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Madhusmita Bora- R6
11.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora- R7
12.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. with	B. Raghunath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
13.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)

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K. S. Rao
27/11/2018

By Order

[Signature]
Deputy Registrar
27.11.18